

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4022
ANSWERED ON:21.03.2013
CONSTRUCTION OF VENTED DAMS
Hegde Shri. K. Jayaprakash

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has received a proposal from the Government of Karnataka for construction of vented dams across west flowing rivers and streams in Uttar Kannada and Udupi District in Karnataka;
- (b) if so, the details thereof; and
- (c) the final decision taken by the Union Government on the approval of these projects?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) Government of Karnataka had submitted vide letter dated 7.12.2010 a proposal for construction of vented dams in Uttar Kannada District (321 dams at cost of Rs.98.59 crore) and Udupi District (174 dams at cost of Rs.95.33 crore) in Karnataka seeking approval of the Ministry of Water Resources (MoWR) for inclusion under Accelerated Irrigation Benefit Programme (AIBP).

(c) The MoWR informed the State Government vide letter dated 21.12.2010 that since the commands of the projects proposal are not in Drought Prone Area Programme (DPAP)/Tribal areas as Uttar Kannada and Udupi districts of Karnataka are not DPAP/Tribal areas, these projects cannot be considered for inclusion under AIBP.